

Annexure-2

Name of the corporate debtor: Oswal Spinning and Weaving Mills Ltd.; Date of commencement of liquidation: 13/12/2019; List of stakeholders as on: 26/02/2020

List of unsecured financial creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India (earlier SBOI)	08-01-20	163,008,690.41	53,794,490.00	Unpaid OTS amount for which CRPS were issued by CD in favour of claimant	-	33.00	-	-	109,214,200.41	-	N.A.
2	IFCI Ltd.	09-01-20	930,398,251.06	756,758,491.00	Unpaid amount of CRPS	-	81.34	-	-	173,639,760.06	-	N.A.
3	Oswal Greentech Limited		11,663,000.00	11,663,000.00	Inter-corporate loan	-	100	-	-	-	-	The Liquidator has considered the claim form submitted by the claimant during CIRP since liquidation claim form has not been filed by the claimant till 26.02.2020.
TOTAL			1,105,069,941.47	822,215,981.00				-	-	282,853,960.47	-	